

GENERAL EXEMPTION NO. 200

Exemption to goods imported into India by a designated airline registered or incorporated in a country:**[Notifn No. 130/10-Cus., dt. 23.12.2010 as amended by 43/17]**

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of description specified in column (2) of the Table annexed hereto, when imported into India by a designated airline specified in column (3) of the Schedule annexed hereto and registered or incorporated in a country specified in column (2) of the said Schedule, from the whole of the duty of customs leviable thereon which is specified in the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) and from the whole of the integrated tax leviable thereon under sub-section (7) of section 3 of the said Customs Tariff Act, namely:-

Table

| S. No. | Description |
|--------|---|
| (1) | (2) |
| 1. | Printed ticket stocks |
| 2. | Airway bills |
| 3. | Any printed material which bears the insignia of the importing airline printed thereon including baggage tags |
| 4. | Publicity material for distribution free of charge |

Schedule

| S.No. | Name of the country | Name of designated airline |
|-------|---------------------|--|
| (1) | (2) | (3) |
| 1. | Russia | (i) Aeroflot (ii) Transaero Airlines |
| 2. | UAE | (i) Air Arabia (ii) Emirates (iii) Etihad Airways |
| 3. | Kazakhstan | (i) Air Astana |
| 4. | China | (i) Air China (ii) China Eastern Airlines (iii) China Southern Airlines |
| 5. | France | (i) Air France |
| 6. | Mauritius | (i) Air Mauritius |
| 7. | Slovak Republic | (i) Air Slovakia |
| 8. | Japan | (i) All Nippon Airways (ii) Japan Airlines |
| 9. | USA | (i) American Airlines (ii) Continental Airlines (iii) Northwest Airlines |
| 10. | Afghanistan | (i) Ariana Afghan Airlines (ii) Kam Air |

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| 11. | Republic of Korea | (iii) Pamir Airways (i) Asiana Airlines (ii) Korean Air |
| 12. | Austria | (i) Austrian Airlines |
| 13. | Bahrain | (i) Bahrain Air (ii) Gulf Air |
| 14. | Bangladesh | (i) Biman Bangladesh Airlines (ii) GMG Airlines (iii) United Airways |
| 15. | UK | (i) British Airways (ii) Virgin Atlantic Airways |
| 16. | Hong Kong | (i) Cathay Pacific Airways (ii) Hong Kong Dragon Airlines |
| 17. | Taiwan | (i) China Airlines |
| 18. | Germany | (i) Condor (ii) Lufthansa German Airlines |
| 19. | Bhutan | (i) Druk Air |
| 20. | Egypt | (i) Egypt Air |
| 21. | Israel | (i) El-Al- Israel Airlines |
| 22. | Ethiopia | (i) Ethiopian Airlines |
| 23. | Finland | (i) Fin Air |
| 24. | Iran | (i) Iran Air (ii) Mahan Air |
| 25. | Kuwait | (i) Jazeera Airways (ii) Kuwait Airways |
| 26. | Netherlands | (i) KLM Royal Dutch Airlines |
| 27. | Kenya | (i) Kenya Airways |
| 28. | Kyrgyzstan | (i) Kyrgyzstan Air Company |
| 29. | Malaysia | (i) Malaysia Airlines |
| 30. | Maldives | (i) Maldivian |
| 31. | Sri Lanka | (i) Mihin Lanka (ii) Sri Lankan Airlines |
| 32. | Myanmar | (i) Myanmar Airways |
| 33. | Nepal | (i) Nepal Airlines |
| 34. | Oman | (i) Oman Air |
| 35. | Pakistan | (i) Pakistan International Airlines |
| 36. | Australia | (i) Qantas Airways |
| 37. | Qatar | (i) Qatar Airways |
| 38. | Jordan | (i) Royal Jordanian Airlines |
| 39. | Saudi Arabia | (i) Saudi Arabian Airlines |
| 40. | Singapore | (i) Singapore Airlines (ii) Silk Air (iii) Tiger Airways |
| 41. | South Africa | (i) South African Airways |
| 42. | Switzerland | (i) Swiss International Airlines |
| 43. | Thailand | (i) Thai Airways |
| 44. | Turkey | (i) Turkish Airlines |

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| 45. | Turkmenistan | (i) | Turkmenistan Airlines |
| 46. | Uzbekistan | (i) | Uzbekistan Airlines |
| 47. | Yemen | (i) | Yemen Airways |
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